

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1957

ANSWERED ON:19.08.2013

ROAD SAFETY

Jeyadural Shri S. R.;Mithlesh Shri ;Thamaraiselvan Shri R.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has received any representations/requests from various quarters including Road Safety Forum regarding expansion of National Highways (NHs) in different States;
- (b) if so, the details thereof and the action taken by the Government thereon;
- (c) whether the Government has launched toll free numbers for emergency medical services and if so, the details thereof along with the details of newly drafted ambulance code;
- (d) whether the Government has enrolled youth from the Nehru Yuva Kendra as road safety volunteers for providing emergency medical services to road accident victims and if so, the details thereof along with the number of safety volunteers deployed on NHs in this regard; and
- (e) whether the Government is contemplating to impose a ban on new permits for vehicles in view of increasing number of road accidents and air pollution caused by vehicles and if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) Expansion of National Highways is a continuous process and works are taken up depending upon funds & inter-se-priority.

(c) A pilot project has been launched by the Ministry on 29th July 2013 for cashless treatment upto Rs. 30,000 for first 48 hours for road accident victims on Gurgaon-Jaipur section of NH 8. Eleven ambulances with medical staff are stationed at NH-8 to provide treatment while taking the injured to the hospitals. These ambulances are connected with the control room through GPS having toll-free number 1033 for assistance.

The National Ambulance Code classifies road ambulances into four types (A, B, C & D) that is First Responder, Patient Transport, Basic Life Support and Advanced Life Support, respectively. The category of First Responder, which also includes two wheeled ambulances, has been specially introduced for the first time in India to cater to the need for providing prompt medical care in congested by-lanes and high traffic areas. Special care has been given to Care Ergonomics, Patient Safety, Oxygen System Design, Infection Control, Crash Rescue, etc. in the Code. Once implemented, this Code will ensure uniformity and standardization in ambulance design and a minimum level of patient care as per the ambulance designation when appropriately staffed and equipped.

(d) Seventy nine volunteers from Nehru Yuva Kendra have undergone training in first aid at AIIMS Trauma Centre in connection with pilot project of cashless treatment on Gurgaon Jaipur stretch of NH-8.

(e) The issue of permits for vehicles comes under the purview of State Governments. Presently the Ministry has no proposal to impose a ban on new permits for vehicles due to road accidents and air pollution caused by vehicles.